

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2007

CC 2622/2007

(From the judgement and order dated 22/09/2006 in ITA No. 590/2005 of The
HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

M/S LIBERTY INDIA

Petitioner(s)

VERSUS

COMMR.OF INCOME TAX,KARNAL

Respondent(s)

With I.A. (c/delay in filing SLP and office report)

Date: 23/03/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. MATHUR

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s) Ms. Kavita Jha,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Delay condoned.

Issue notice.

Tag with S.L.P.(C) No. 730 of 2005.

(Pardeep Kumar)

Court Master

(Radha R. Bhatia)

Court Master